

# HIGH COURT OF JHARKHAND, RANCHI

## OFFICE ORDER

No. 809/Accts.

Dated-18.12.2023

The Court has been pleased to allot the Chambers of Category-II in the New High Court Building as hereunder:-

### Category-I I Chambers to the following Advocates

Sl.No.	Form S.No.	Name of Advocate	Membership Date	Chamber Allotted
1	569	Ajay Kumar Singh	24/05/1996	1A/109
5	539	Shri Ratnesh Kumar	01/08/2002	1B/142

The Office Order No. 757/Accts. dated 09.12.2023 is modified to the above extent only.

The concerned Advocates shall deposit Rs. 1,00,000/- (Rupees one lakh only) in respect of category-II chambers, as security deposit by NEFT in the Bank Account of Registrar General, High Court of Jharkhand, Ranchi (Account Number- 495821110000004, IFSC-BKID0004958, Bank Name- Bank of India, Branch- Jharkhand High Court) or by Pay-Order/ Demand Draft issued in favour of Registrar General, High Court of Jharkhand on or before 4:30 P.M. of 03.01.2024 failing which the allotment of concerned Advocates shall stand automatically cancelled.

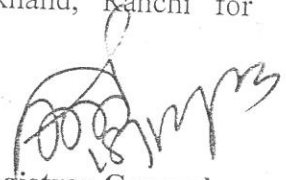
The Advocates or their Authorized Representative may collect the keys of chambers from the Court Officer, Shri Sanjeev Jha on 19.12.2023 from 11:30 A.M. onwards.

By Order,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 2846/Accts.

Dated: 18/12/2023

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi / Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Special Works Division, Ranchi/ C.P.C. I/c, High Court of Jharkhand, Ranchi for uploading the same in the official website of the High Court of Jharkhand / Assistant Registrar-cum-Court Officer, High Court of Jharkhand, Ranchi for information and needful in the matter.

  
Registrar General